

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/180/2025	BANA @ CHINTU @ MANAS NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SAMAL /366 /2022 () //	
2	D-BLAPL/181/2025	BANA @ CHINTU @ MANAS NAIK VS STATE OF ODISHA	BIRAJA PRASDA NANDA VS	SAMAL /349 /2022 () //	
3	D-BLAPL/182/2025	ASHIS MOHARANA@MUNA VS STATE OF ODISHA	DEVASHIS PANDA VS	NAYAGARH SADAR /156 /2024 () //	AOR20220001247C202500002
4	D-BLAPL/184/2025	CHINTU NIRIKI VS STATE OF ODISHA	BASUDEV MISHRA VS	MACHHKUND /78 /2019 () //	
5	D-BLAPL/187/2025	BANAMALI SINGH VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	UDALA /280 /2024 () //	
6	D-BLAPL/190/2025	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	SATYASHREE MOHANTY VS	LAXMISAGAR P.S. /313 /2024 () //	
7	D-BLAPL/193/2025	PIYUSH PATEL @ TUNU VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	PAIKMAL /254 /2024 () //	
8	D-BLAPL/194/2025	SAMBAJI PRADHAN VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /720 /2024 () //	AOR20220001390C202500002
9	D-BLAPL/198/2025	JAGABANDHU MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	MANGALPUR /141 /2023 () //	
10	D-BLAPL/203/2025	SRIRAM MALLICK VS STATE OF ODISHA	RAMAKANTA PANDA VS	KISSANNAGAR PS /252 /2022 () //	AOD20240000348C202500001
11	D-BLAPL/204/2025	SK. SAFFURDIN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR SADAR /534 /2024 () //	

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12	D-BLAPL/206/2025	SK.SAFFURDIN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /516 /2024 () //	
13	D-BLAPL/207/2025	SAHAJAN BABU @ SAJAN BABU VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /516 /2024 () //	
14	D-BLAPL/210/2025	AKHILA PRASAD MISHRA VS STATE OF ODISHA	BISWAJIT NAYAK VS	TALCHER TOWN /641 /2024 () //	
15	D-BLAPL/213/2025	MANAS @ MALAYA ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /286 /2024 () //	
16	D-BLAPL/215/2025	SABHIT @ SOBHIT KUNDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /212 /2024 () //	
17	D-BLAPL/219/2025	SK.SAFFURDIN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR SADAR /396 /2024 () //	
18	D-BLAPL/220/2025	LIPU @ RASHMI RANJAN SUNDARAY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	KHURDA SADAR /69 /2012 () //	
19	D-BLAPL/224/2025	GOPAL BALLABHAB PANDE @ PANDEY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RAMPUR (SONEPUR) /171 /2024 () //	
20	D-BLAPL/232/2025	PRATIMA SAHU VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	UDALA /280 /2024 () //	
21	D-BLAPL/233/2025	ABHINAS PAWAR VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /87 /2019 () //	
22	D-BLAPL/236/2025	BULU @ SOUBHAGYA SAMAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1067 /2024 () //	
23	D-BLAPL/242/2025	SANTOSH NAIK	PRASANTA KUMAR ROUSTRAY	PAIKMAL /167 /2024	AOD20240000391C202500001

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/245/2025	SARITA YADAV	RABI NARAYAN MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/246/2025	RABI RAO	RAMESH CHANDRA MAHARANA	KHANDAGIRI P.S. /408 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/247/2025	PAPINDAR SINGH @ PINDU	SK. ZAFARULLA	JHARSUGUDA /162 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/251/2025	RANJIT NAYAK	RAKESH KUMAR ROUSTRAY	JATNI P.S. /224 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/253/2025	CHENTA @ BALARAM BEHERA	RAKESH KUMAR ROUSTRAY	BENTKAR (42 MOUZA) UPD CUTTACK /291 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/255/2025	CHANDRAMANI SAHU	SANDEEP RAJ PANDA	KEONJHAR TOWN /590 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/257/2025	MANOJ PRADHAN	DEBASNAN DAS	LANJIGARH /33 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/265/2025	ANADI SANDHA	SAROJ KUMAR MISHRA	KANTAMAL /166 /2024	AOR20220001297C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/266/2025	RAJU@RAJENDRA PANDA	PANCHANAN PANIGRAHI	GUDARI /100 /2024	AOD20240000001C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/270/2025	SASMITA BEHERA	BIBEKANANDA MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/272/2025	KANHU CHARAN PALEI	BIBEKANANDA MAHAPATRA	/ /0	
		VS	VS	()	

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35	D-BLAPL/277/2025	STATE OF ODISHA BISHNU PRASAD @ BHGYABANTA SAHU VS	BHABANI SHANKAR DASPARIDA VS	// KEGAON /91 /2021 ()	
36	D-BLAPL/281/2025	STATE OF ODISHA AMAR BEHERA VS	BHABANI SHANKAR RAYAGURU VS	// MANIABANDHA /89 /2024 ()	
37	D-BLAPL/282/2025	STATE OF ODISHA BHAGIRATHI MEHER VS	CHANDAN SAMANTARAY VS	// PATNAGARH /317 /2024 ()	
38	D-BLAPL/286/2025	STATE OF ODISHA SANJAY ROUL VS	PRASANTA KUMAR NANDA VS	// BHUBANESWAR G.R.P.S. /101 /2023 ()	
39	D-BLAPL/290/2025	STATE OF ODISHA KESHABO GAMANGO VS	SUCHIT KUMAR NAYAK VS	// GUDARI /118 /2024 ()	
40	D-BLAPL/291/2025	STATE OF ODISHA DHANANJAY @ CHOUDHURY VS	SUCHIT KUMAR NAYAK VS	// GUDARI /118 /2024 ()	
41	D-BLAPL/293/2025	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	AMITAV DAS VS	// BADAGODA P.S. /748 /2024 ()	
42	D-BLAPL/296/2025	STATE OF ODISHA BIPIN KHADIA VS	PRAMOD RANJAN BEHERA VS	// BRAJARAJNAGAR /134 /2024 ()	AOD20220003518C202500001
43	D-BLAPL/298/2025	STATE OF ODISHA MANKI MUNDARI @ JATA VS	BIRENDRA KUMAR PARDHI VS	// MOHULDIHA /63 /2022 ()	
44	D-BLAPL/308/2025	STATE OF ODISHA JAGADISH NAG VS	SARAT KUMAR JENA VS	// barpalli /101 /2024 ()	
45	D-BLAPL/309/2025	STATE OF ODISHA PRAKASH MAHARANA @ PRAKASH VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /106 /2024 ()	

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46	D-BLAPL/312/2025	RABINDRA KUMAR MALLICK VS STATE OF ODISHA	TATHAGATA SAHOO VS	BALIPATNA /489 /2024 () //	AOD20240000806C202500002
47	D-BLAPL/317/2025	ARABINDA BAGHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BAUNISUNI /125 /2021 () //	
48	D-BLAPL/323/2025	TUNA DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /56 /2001 () //	
49	D-BLAPL/326/2025	SONU JANI VS STATE OF ODISHA	AMIT BISWAL VS	NABARANGAPUR TOWN /216 /2024 () //	
50	D-BLAPL/330/2025	NADEEM KHAN @ NABIN VS STATE OF ODISHA	AMIT BISWAL VS	PLANTSITE /100 /2023 () //	
51	D-BLAPL/334/2025	SUSIL MALICK @ SUSHILA MALLICK VS STATE OF ODISHA	AMIT BISWAL VS	BOLAGARH P.S. /104 /2024 () //	
52	D-CMAPL/232/2025	JAYADEV BALIARSINGH VS RAMESH CHANDRA BALIARSINGH	AJIT CH MOHAPATRA VS	// () //	
53	D-CMP/276/2025	BANKIM CHANDRA JENA VS MADHUSUDAN JENA	MAHESWAR MOHANTY VS	// () //	
54	D-CMP/293/2025	JATADHARI PRADHAN VS DIRECTOR OF HIGHER EDUCATION, BBSR	HRUDANANDA MOHAPATRA VS	// () //	
55	D-CMP/337/2025	ABINASH PUROHIT VS RANJIT KUMAR PATTNAIK	BANSHIDHAR BAUG VS	// () //	AOR20220002374C202500002
56	D-CMP/346/2025	SUKANTA BHATA VS SRI RADHAMOHAN DEV BIJE, PURI	AMIYA KUMAR MOHANTY (A) VS	// () //	
57	D-CMP/378/2025	JADUNATH PRADHAN	ARUN KUMAR MISHRA	//	

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		VS	VS	()	
		DULLASEN PRADHAN		//	
58	D-CMP/380/2025	APARAJITA PATTNAIK	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
		IIC, SEA BEACH POLICE STATION, PURI		//	
59	D-CMP/385/2025	APARAJITA PATTNAIK	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
		ABANINDRA PATTNAIK		//	
60	D-CMP/386/2025	SUCHITRA MITTAL	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
		AMRITA KAUR SIDHU		//	
61	D-CMP/391/2025	GAJENDRA KUMAR SINGH	S.S.RAO(SR.ADV.)	//	
		VS	VS	()	
		DRAUPADI SINGH		//	
62	D-CONTC/215/2025	KAPINDRA RANA	AKASH KUMAR PATAJOSHI	//	AOR20220001834C202500006
		VS	VS	()	
		SACHIN PAWAR, IAS,THE COLLECTOR-CUM-DISTRICT MAGISTRATE		//	
63	D-CONTC/253/2025	PRABHAKAR DAS	ADV.	//	
		VS	VS	()	
		BRUNDABAN SATAPATHY,DIRECTOR,ELEMENTARY EDUCATION,ODISHA		//	
64	D-CONTC/306/2025	JYOTI PRAKASH PANDA	ADV.	//	
		VS	VS	()	
		SURYAMANI SAHU,SUPERINTENDING ENGINEER-CUM-ELECTRICAL INSPECTOR,BALASORE		//	
65	D-CONTC/308/2025	PURNA CHANDRA KOTHIA	ADV.	//	
		VS	VS	()	
		ARUN KUMAR NAIK,SUPERINTENDING ENGINEER,PUBLIC HEALTH CIRLE,BERHAMPUR,GANJAM		//	
66	D-CONTC/313/2025	BADAL KUMAR PANDA	ADV.	//	
		VS	VS	()	
		RAJESH PRAVAKAR PATIL,IAS,THE COMMISSIONER OF BHUBANESWAR MUNICIPAL CORPORATION,KHURDA		//	
67	D-CONTC/316/2025	SATYANARAYAN RANA	UMESH CHANDRA MOHANTY	//	
		VS	VS	()	
		MANOJ AHUJA,IAS,CHIEF SECRETARY,GOVT. OF OFISHA,DEAPRTMENT OF GA AND PUBLIC GRIEVANCE,BBSR		//	
68	D-CONTC/350/2025	BASANTI ACHARJYA	ADV.	//	
		VS	VS	()	

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69	D-CONTC/352/2025	SHALINI PANDIT, I.A.S. BHUPEN KUMAR ACHARYA VS	ADV. VS	// // 0	
70	D-CONTC/354/2025	ARAVIND AGRAWAL, I.A.S. NAMITA KUMARI SAHU VS	ADV. VS	// // 0	
71	D-CONTC/359/2025	SHALINI PANDIT, I.A.S. BAIDYANATH SAHU VS	ADV. VS	// // 0	
72	D-CONTC/361/2025	KALI PRASANNA MOHAPATRA, DIRECTOR OF HIGHER EDUCATION, BBSR NIMAI CHARAN BEHERA VS	UMESH CHANDRA MOHANTY VS	// // 0	
73	D-CONTC/362/2025	MANOJ AHUJA, I.A.S. NARENDRA KUMAR DALAI VS	ADV. VS	// // 0	
74	D-CONTC/365/2025	RAJESH PRAVAKAR PATIL, I.A.S. SRIKANTA BEHERA VS	ADV. VS	// // 0	
75	D-CONTC/387/2025	KABINDRA KUMAR SAHOO, O.A.S.(SS) SUSIL KUMAR BARAL VS	ADV. VS	// // 0	
76	D-CONTC/390/2025	AMIT KUMAR GARG,CEO,TPSODL,GANJAM PRAKASH CHANDRA JENA VS	ADV. VS	// // 0	
77	D-CONTC/395/2025	ARAVIND AGRAWAL,I.A.S.,PRINICIPALSECRETARY,HIGHER EDUCATION DEPT.,BBSR,KHURDA RAMA CHANDRA OJHA VS	ADV. VS	// // 0	
78	D-CONTC/399/2025	SHALINI PANDIT,IAS,COMISSIONER-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.,BBSR,KHURDA,ODISHA JAYANTA KUMAR MAHANA VS	ADV. VS	// // 0	
79	D-CONTC/401/2025	SHALINI PANDIT,IAS,COMMISSIONER-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHURDA SUBASH CHANDRA BAL VS	SANJIB KUMAR RATH VS	// // 0	
		ARAVIND AGRAWAL,IAS,COMMISSIONER-CUM-SECRETARY,HIGHER EDUCATION DEPT.,BBSR,KHURDA			

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80	D-CONTC/404/2025	BIJAY KUMAR DAS VS NIBEDITA PANI, D.E.O., JAJPUR	ADV. VS	// ()	
81	D-CONTC/407/2025	PRAFULLA KUMAR PANDA VS SHALINI PANDIT, I.A.S.	ADV. VS	// ()	
82	D-CONTC/410/2025	RATNAKAR PADHI VS SHALINI PANDIT, I.A.S.	ADV. VS	// ()	
83	D-CONTC/411/2025	HARIS CHANDRA DWIBEDI VS SHALINI PANDIT, IAS	ADV. VS	// ()	
84	D-CONTC/413/2025	RAMAKANTA SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// ()	
85	D-CONTC/414/2025	RAJASHREE MOHARANA VS SUDHANSHU MOHAN SAMAL, DIRECTOR, LIFT IRRIGATION DEPARTMENT, ODISHA, BBSR, KHURDA	ADV. VS	// ()	
86	D-CONTC/416/2025	DINAMANI SINGH VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()	
87	D-CONTC/418/2025	SHANTANU KUMAR SWAIN VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION ODISHA	DR. BINODA KUMAR MISHRA VS	// ()	AOR20220001616C202500009
88	D-CRLA/186/2025	PALAU@PRABHAT RANA VS STATE OF ODISHA	DEVASHIS PANDA VS	ATHAMALLIK /226 /2022 ()	AOR20220001247C202500003
89	D-CRLA/192/2025	SUNIL KUMAR DIGAL VS STATE OF ODISHA (VIG.)	ANIMA KUMARI DEI VS	VIGILANCE PS (BERHAMPUR) /12 /2021 ()	
90	D-CRLA/195/2025	KARTIKA MAJHI VS STATE OF ODISHA	BISWAJIT NAYAK VS	TIKIRI /22 /2016 ()	
91	D-CRLA/202/2025	RANJIT SOREN	BISWAJIT NAYAK	JHARPOKHARIA /140 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLA/209/2025	OLA @ BAPI BHOI	BISWAJIT NAYAK	CUTTACK SADAR /125 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLA/226/2025	TULARAM MAJHI @ BUTI	SANGRAM KESHARI ROUT	TENTULIKHUNTI /115 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLA/305/2025	KALIA NAIK	PRADEEP KUMAR DAS	BHANJANAGAR /40 /2020	AOR20220003390C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLA/319/2025	SARI @ SAI SRADHA OJHA	BASUDEV MISHRA	JEYPORE MAHILA /65 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLA/324/2025	DHANESWAR @ DHANANJAYA KANHAR	SANGRAMJIT PANDA	TIKABALI /38 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLLP/285/2025	MOHAMMED IBRAR	RANJAN KUMAR ROUT	//	AOR20220001627C202500001
		VS	VS	()	
		PARTHASARATHI MOHANTY		//	
98	D-CRLMC/199/2025	DEBENDRA KUMAR BASTIA@DEBENDRA NATH BASTIA	SIRAGADATTA MOHAPATRA	SALIPUR /249 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/221/2025	LAXMIPRIYA @ LAXMISHREE TRIPATHY	ARUN KUMAR DAS	DHENKANAL TOWN /134 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/227/2025	SHYAM METALICS AND ENERGY LTD., SAMBALPUR	PRANAB KUMAR GHOSE	BANSADA /200 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/238/2025	PRASANTA KUMAR PRADHAN	KALU CHARAN SWAIN	ITAMATI /146 /2023	AOR20220002157C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/248/2025	RASHMITA DWIBEDI	DIPTI RANJAN BHOKTA	//0	
		VS	VS	()	

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103	D-CRLMC/252/2025	STATE OF ODISHA VICTIM VS	RAKESH KUMAR ROUSTRAY VS	// SALIPUR /54 /2023 ()	
104	D-CRLMC/254/2025	STATE OF ODISHA VICTIM VS	RAKESH KUMAR ROUSTRAY VS	// SALIPUR /54 /2023 ()	
105	D-CRLMC/256/2025	STATE OF ODISHA HIMANSU SEKHAR BARIK VS	SANDEEP RAJ PANDA VS	// BALASORE VIGILANCE /1 /2014 ()	
106	D-CRLMC/259/2025	STATE OF ODISHA(VIG.) SAIKH JAVED VS	MANORANJAN PADHY VS	// MACHHKUND /93 /2020 ()	AOD20220003086C202500003
107	D-CRLMC/262/2025	STATE OF ODISHA SAIKH JAVED AKHTAR VS	MANORANJAN PADHY VS	// KORAPUT TOWN /274 /2020 ()	AOD20220003086C202500004
108	D-CRLMC/287/2025	STATE OF ODISHA MEGHA @ MEGHARAJ MAJHI VS	CHANDAN SAMANTARAY VS	// BELPARA /75 /2018 ()	
109	D-CRLMC/295/2025	STATE OF ODISHA ANIL KUMAR BURMA @ ANIL BARMA VS	SACHIDANANDA PADHEE VS	// DHAMA /137 /2022 ()	
110	D-CRLMC/299/2025	STATE OF ODISHA RAHUL PRUSETH VS	SACHIDANANDA PADHEE VS	// AINTHAPALI /545 /2022 ()	
111	D-CRLMC/303/2025	STATE OF ODISHA NABIN KUMAR SAHU VS	SK. ZAFARULLA VS	// //0 ()	
112	D-CRLMC/307/2025	SWETABAHAN PRADHAN SAMITAV PANI VS	RANJIT MOHANTY VS	// //0 ()	
113	D-CRLMC/310/2025	CHHAYAKANT ACHARYA MUSA @ SUSHANTA JENA VS	MADAN SUNDAR BEHERA VS	// NANDIPADA /88 /2021 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/325/2025	CHANDRA SEKHAR MISHRA VS SUSHRI SANGITA RATH	SUSHANTA HARICHANDAN VS	LAXMISAGAR P.S. /222 /2021 () //	
115	D-CRLMC/336/2025	KARUNAKAR SWAIN@NACHHIA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARSHAGHAI /339 /2021 () //	AOR20220003509C202500001
116	D-CRLMP/201/2025	GOURANGA MISHRA VS SUPERINTENDENT OF POLICE, JAJPUR	BIBHUTI RANJAN MOHANTY VS	KALIAPANI /120 /2024 () //	
117	D-CRLMP/211/2025	HIMANSU BHUSAN SAHOO VS COLLECTOR, DHENKANAL	PRANAB RANJAN CHHATOI VS	/ /0 () //	
118	D-CRLMP/217/2025	ARCHANA JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	GOPALPUR /201 /2024 () //	
119	D-CRLMP/228/2025	PRADIPTA MOHANTY VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	/ /0 () //	
120	D-CRLMP/231/2025	BALARAM PANDA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	CYBER CRIME AND ECONOMIC OFFENCES, MAYURBHANJ /22 /2024 () //	
121	D-CRLMP/237/2025	APARNA JENA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JAJPUR TOWN /448 /2023 () //	
122	D-CRLMP/250/2025	AMARENDRA SWAIN VS KALYANI BARIK	RAKESH KUMAR ROUSTRAY VS	/ /0 () //	
123	D-CRLMP/279/2025	PRADIP KUMAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
124	D-CRLMP/292/2025	DR.DEBASISH DASH VS ADVIKA DASH	BHARAT BHUSAN ROUSTRAY VS	/ /0 () //	
125	D-CRLMP/297/2025	SAROK KUMAR SAHU	JYOTIRMAYA SAHOO	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/301/2025	MANO RANJITA BEHERA	RESHMA BEHERA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/313/2025	PRAJNA PRAKASH NAYAK	BALARAM NAYAK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/328/2025	RAGHAV NANDAN CHHAPOLIA	ALOK KUMAR MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/332/2025	PRATAP KUMAR SAMAL	ALOK KUMAR MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-FAO/237/2025	RAMWATAR SINGH@RANBIR SINGH	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
131	D-FAO/241/2025	HIRA DEI PANDEY	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
132	D-FAO/243/2025	MEHERUBBA BEGUM@MEHERUBBA BEGAM	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
133	D-LAA/273/2025	GOURI SAHOO	NIRANJAN PRASAD PATRA	//	
		VS	VS	()	
		RAGHUNATH SAHOO		//	
134	D-MACA/252/2025	ORIENTAL INSURANCE CO. LTD., KORAPUT	RIMJHIMBALA PATI	//	
		VS	VS	()	
		RINA KHOSLA		//	
135	D-MACA/259/2025	BRANCH MANAGER, NEW INDIA ASSURANCE CO LTD	TOPHAKSUNDRA SAMANTARAY	//	AOR20220001406C202500001
		VS	VS	()	
		BASAMATI KHADIA		//	
136	D-MACA/281/2025	SUBASINI PANDA	JAGABANDHU SAHU	//	
		VS	VS	()	

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137	D-MACA/310/2025	MD. AFJAL PARVEZ D.M.,M/S ORIENTAL INSURANCE CO. LTD.,CUTTACK	SANTOSH KUMAR MOHANTY	//	
		VS	VS	0	
138	D-MACA/332/2025	TILOTTAMA BEHERA D.M., NATIONAL INSURANCE CO.LTD., CUTTACK	PRAMOD KUMAR TRIPATHY	//	
		VS	VS	0	
139	D-MACA/343/2025	BODHIRAM JENA ORIENTAL INSURANCE CO.LTD., KALAHANDI	PRAMOD KUMAR TRIPATHY	//	
		VS	VS	0	
140	D-MATA/392/2025	CHHABI MAJHI@JAYADEV PRADEEP KUMAR NAYAK	KALPANA NAYAK	//	
		VS	VS	0	
141	D-RPFAM/312/2025	RASMITA NAYAK @ PANDIT AMAR NARAYAN PANIGRAHI	SRINIBASH SATAPATHY	//	
		VS	VS	0	
142	D-RPFAM/358/2025	SAGARIKA PATRA ASIMA PATRA	ACHYUTANANDA PATTANAİK	//	
		VS	VS	0	
143	D-RSA/225/2025	BHUPATI KUMAR PATRA PRAKASH CHANDRA RATHOD	AKASH KUMAR PATAJOSHI	//	AOR20220001834C202500001
		VS	VS	0	
144	D-RSA/257/2025	STATE OF ODISHA JHUNU SAMAL	KURESH PRASAD DASH	//	AOR20220001390C202500003
		VS	VS	0	
145	D-RSA/286/2025	PRAMILA SWAIN SANJUKTA MOHAPATRA	AMIT PRASAD BOSE	//	
		VS	VS	0	
146	D-RSA/300/2025	STATE OF ODISHA SRI SRI BALABHADRA JEW MARFAT SRI NIBAS CHANDRA PANDA	AMIT PRASAD BOSE	//	
		VS	VS	0	
147	D-RSA/320/2025	SRI SRI BALABHADRA JEW MARFAT SRI HARISH CHANDRA PANDA MIRZA HANAN BEIG	SAMVIT MOHANTY	//	
		VS	VS	0	
		TAHERA BIWI		//	

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148	D-RSA/371/2025	PUTKAR HEMBRAM VS LAXMI KOLHA @ HEMBRAM	BIRENDRA KUMAR PARDHI VS	// ()	
149	D-TRP(C)/255/2025	SILPAMUDRA JAGADEV VS SHUBHAJIT JAGADEV	JUDHISTHIR SAHOO VS	// ()	AOD20220003315C202500001
150	D-TRP(C)/280/2025	SOMANATH KHILO VS LAXMAN KHEMUDU	BHASKAR CHANDRA PANDA VS	// ()	
151	D-TRP(C)/298/2025	ANCHAL BISOYE VS ABHISEK PARICHHA	DIPTI RANJAN BHOKTA VS	// ()	
152	D-TRP(C)/394/2025	BANITA PATRA VS RAMESH PATRA	SULOCHANA PATRO VS	// ()	
153	D-WA/213/2025	STATE OF ODISHA VS SHANTI BHOI	DEBASISH TRIPATHY, A.G.A. VS	// ()	LOD20240000194C202500002
154	D-WA/214/2025	STATE OF ODISHA VS HAREKRUSHNA NAYAK	PRAVAKAR BEHERA, S.C(T) VS	// ()	AOR20220001539C202500001
155	D-WA/250/2025	STATE OF ODISHA VS PINTU MAJHI	BABITA SAHU, A.G.A. VS	// ()	LOD20240000172C202500001
156	D-WA/261/2025	STATE OF ODISHA VS SANATAN SWAIN	SASWAT DAS,A.G.A VS	// ()	LOD20240000194C202500003
157	D-WA/269/2025	STATE OF ODISHA VS SIBARAM JENA	PRAVAKAR BEHERA, S.C(T) VS	// ()	AOR20220001539C202500002
158	D-WA/270/2025	STATE OF ODISHA VS LAXMIDHAR JENA	SASWAT DAS, A.G.A. VS	// ()	LOD20240000200C202500001
159	D-WA/279/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000194C202500005

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		VS	VS	()	
160	D-WA/295/2025	PABITRA MOHAN PRADHAN STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000200C202500002
		VS	VS	()	
161	D-WA/296/2025	HEMANTA KUMAR PRADHAN STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202500002
		VS	VS	()	
162	D-WA/315/2025	AMIYA PRASAD BARIK CUTTACK CENTRAL COOPERATIVE BANK LTD.	DR. PATANJALI TRIPATHY	//	
		VS	VS	()	
163	D-WA/323/2025	JOINT LABOUR COMMISSIONER, BBSR STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202500003
		VS	VS	()	
164	D-WA/333/2025	SK ANISUDDIN M/S. CHHABRA COAL BENEFICIARIES AND ENERGY LTD., SINDHARGARH	JAGDIP SINGH DARGARH	//	AOR20230000242C202500001
		VS	VS	()	
165	D-WA/402/2025	M/S. REXON STRIPS LTD. BANAJ KUMAR RAUTARAY	SAIBRATA RATH	//	
		VS	VS	()	
166	D-WA/421/2025	STATE OF ODISHA PRASANT KUMAR DIGAL	SUSANTA KUMAR MISHRA	//	
		VS	VS	()	
167	D-WA/422/2025	STATE OF ODISHA STATE OF ODISHA	AISHWARYA DASH, A.S.C.	//	LOD20240000194C202500007
		VS	VS	()	
168	D-WP(C)/216/2025	RANJIT KUMAR SINGH UDHABA BHOI	AKASH KUMAR PATAJOSHI	//	AOR20220001834C202500003
		VS	VS	()	
169	D-WP(C)/217/2025	STATE OF ODISHA PRAMOD KUMAR PRADHAN	AKASH KUMAR PATAJOSHI	//	AOR20220001834C202500004
		VS	VS	()	
170	D-WP(C)/218/2025	STATE OF ODISHA RANJAN KUMAR SAHU	SUDHIR KUMAR PATRA	//	
		VS	VS	()	

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171	D-WP(C)/219/2025	STATE OF ODISHA MAKUNDA CHANDRA MOHANTY VS	DHANESWAR BEHERA VS	// // 0	
172	D-WP(C)/220/2025	STATE OF ODISHA DHRUBA CHARAN BEHERA VS	DHANESWAR BEHERA VS	// // 0	
173	D-WP(C)/221/2025	STATE OF ORISSA UMA SARANGI VS	DHANESWAR BEHERA VS	// // 0	
174	D-WP(C)/222/2025	STATE OF ODISHA DURBAL @ DURBADAL GOUD VS COLLECTOR, KALAHANDI	AKASH KUMAR PATAJOSHI VS	// // 0	AOR20220001834C202500002
175	D-WP(C)/223/2025	CHAITRI MAJHI VS	AKASH KUMAR PATAJOSHI VS	// // 0	AOR20220001834C202500005
176	D-WP(C)/224/2025	STATE OF ODISHA NIRANJAN PATI VS	DHANESWAR BEHERA VS	// // 0	
177	D-WP(C)/226/2025	STATE OF ODISHA PRADEEP KUMAR BARIK VS	DHANESWAR BEHERA VS	// // 0	
178	D-WP(C)/227/2025	STATE OF ODISHA SAILESWAR KHILAR VS	DHANESWAR BEHERA VS	// // 0	
179	D-WP(C)/228/2025	STATE OF ORISSA BABULAL DASH VS	DHANESWAR BEHERA VS	// // 0	
180	D-WP(C)/229/2025	STATE OF ODISHA BENUDHAR MALLICK VS	DHANESWAR BEHERA VS	// // 0	
181	D-WP(C)/230/2025	STATE OF ODISHA DAITARI SAMAL VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// // 0 //	

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182	D-WP(C)/231/2025	NALINI SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
183	D-WP(C)/233/2025	GOURANGA BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
184	D-WP(C)/234/2025	SANJAYA KUMAR RAY VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //	
185	D-WP(C)/235/2025	MALAYA KUMAR NAYAK VS BRANCH MANAGER TATA MOTORS FINANCE LTD	GIRIJA SANKAR MOHANTY VS	// 0 //	
186	D-WP(C)/236/2025	DURGA CYCLE STORE, MAIN ROAD, CHATRAPUR, VS STATE TAX OFFICER, CT AND GST CIRCLE-II, GANJAM	GRANUVA KISHORE HARICHANDAN VS	// 0 //	
187	D-WP(C)/238/2025	M/S. KALIKA AGRO PRODUCTS, MAYURBHANJ VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //	AOD20220004458C202500001
188	D-WP(C)/239/2025 WP(C)/219/2025	DEBASISH CHOUDHURY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
189	D-WP(C)/240/2025 WP(C)/282/2025	HADUBANDHU SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
190	D-WP(C)/242/2025	SAI RAM TRANSPORTER, BARBIL, KEONJHAR VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //	
191	D-WP(C)/244/2025	GOVERNING BODY OF BETNATI DEGREE MAHAVIDYALAYA, VS STATE OF ODISHA	ANURAM MENA VS	// 0 //	
192	D-WP(C)/245/2025	RAGHUNATH SAHOO @ SAHU VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //	
193	D-WP(C)/246/2025	NARENDRA KUMAR MISHRA	JYOTIRMAY GUPTA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/247/2025	SARASWATI MALLICK	BISIKESAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/248/2025	BICHITRA NANDA MAHAPATRA		//	
		VS	VS	0	
		MANOJ AHUJA		//	
196	D-WP(C)/249/2025	SANJAYA NAIK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/251/2025	CHANDRAMOHAN BEHERA	VIVEKANANDA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/254/2025	M/S DEBI PRASAD TRIPATHY	KAJAL SAHOO	//	
		VS	VS	0	
		JOINT COMMISSIONER OF STATE TAX , CUTTACK		//	
199	D-WP(C)/256/2025	M/S. DEBI PRASAD TRIPATHY, JAGATSINGHPUR	KAJAL SAHOO	//	
		VS	VS	0	
		JOINT COMMISSIONER OF TAX(APPEAL), TERRITORIAL RANGE, CUTTACK-II, CUTTACK		//	
200	D-WP(C)/258/2025	MD.KASIM ALI	JNYANANANDA PANDA	//	
	WP(C)/249/2025	VS	VS	0	
		THE COLLECTOR CUM DIST.MAGISTRATE SAMBALPUR		//	
201	D-WP(C)/260/2025	JOSODA BEHERA	JUDHISTHIR SAHOO	//	AOD20220003315C202500002
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/262/2025	ANKITA SAHANI	CHITRA PADHI	//	
		VS	VS	0	
		THE SECY, PANCHAYAT RAJ DEPT, BBSR		//	
203	D-WP(C)/263/2025	MANORANJAN BARIK	SURENDRA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/264/2025	M/S GREWAL MINERALS AND METALS LLP, KEONJHAR	HARIT PATTNAIK	//	
		VS	VS	0	

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205	D-WP(C)/265/2025	STATE OF ODISHA KUMUDA RANJAN GAHIR VS	GANESH PRASAD SAMAL VS	// // 0	
206	D-WP(C)/266/2025	STATE OF ODISHA DR.DESABANDHU BEHERA VS	SUBHASREE MOHANTY VS	// // 0	
207	D-WP(C)/267/2025	STATE OF ODISHA BATAKRUSHNA BEHERA VS	MIR ARMAN ALI VS	// // 0	
208	D-WP(C)/268/2025	STATE OF ODISHA MADHUSUDAN NAYAK VS	GYANENDRA KUMAR PARIDA VS	// // 0	
209	D-WP(C)/271/2025 WP(C)/232/2025	STATE OF ODISHA SHEIKH FAZLUDDIN VS	SANJIBANI MISHRA VS	// // 0	
210	D-WP(C)/272/2025	STATE OF ODISHA DILLIP KUMAR SAHOO VS	NARESH CHANDRA JENA VS	// // 0	
211	D-WP(C)/274/2025	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	JYOTIRMOY MOHAPATRA VS	// // 0	
212	D-WP(C)/275/2025	THE PRINCIPAL, BBSR INSTITUTE OF INDUSTRIAL TECHNOLOGY(BIIT), BBSR HUBLAL SAHU VS	KRUSHNA CHANDRA DASH VS	// // 0	
213	D-WP(C)/277/2025	STATE OF ORISSA DEBARCHAN SAHU VS	KRUSHNA CHANDRA DASH VS	// // 0	
214	D-WP(C)/278/2025	STATE OF ORISSA KANCHANBALA SATPATHY VS	AKSHYANGSHU SEKHAR NANDY VS	// // 0	
215	D-WP(C)/282/2025	STATE OF ODISHA HARINATH SINGH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// // 0 //	

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216	D-WP(C)/283/2025	DHARANIDHAR SAHOO VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //	
217	D-WP(C)/284/2025	KESHABA CHANDRA MOHANTA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //	
218	D-WP(C)/285/2025	ANITA KUMBRUKA VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //	
219	D-WP(C)/287/2025 WP(C)/224/2025	PRAFULLA CHANDRA BISWAL VS STATE OF ORISSA	SUVASHISH PATTANAİK VS	// 0 //	
220	D-WP(C)/288/2025	BHAGABATI NAYAK VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //	
221	D-WP(C)/289/2025	KESHARI TAKRI VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //	
222	D-WP(C)/290/2025	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
223	D-WP(C)/291/2025	SAHEB@SAHAB SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //	
224	D-WP(C)/292/2025	LEENA MISHRA VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// 0 //	AOR20220002374C202500001
225	D-WP(C)/294/2025	KUMARI DAKAPRASTA VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //	
226	D-WP(C)/297/2025	MAJHIBANI SARAKA VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //	
227	D-WP(C)/299/2025	MANAGING COMMITTEE OF THE PURI DISTRICT COOPERATIVE SUGAR AND ICE PRODUCE PRODUCERS UNION LTD., KHORDHA	CHITRA KUMAR SAHOO		

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/301/2025	RABI KUNDIKA	KAMAL BEHARI PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/302/2025	SUBRAT KUMAR JENA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/303/2025	DHARITRI DAS	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/304/2025	HOTEL EKAMRA IMFL ON SHOP, BBSR	SARAT KUMAR GAJENDRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/305/2025	SRIHARI CHARAN DAS	MALAYA KUMAR MISHRA	//	
		VS	VS	0	
		ADDL. COMNR, ADL. REVISIONAL COURT NO - II, BBSR		//	
233	D-WP(C)/307/2025	LIVE IT UP PERMITTED I.M.F.L. RESTAURANT AND BAR	SARAT KUMAR GAJENDRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/309/2025	SUDHIR KUMAR SUNDARAYA	ANIRUDH SANGANERIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/311/2025	JAYAKRISHNA SAHOO	ANIRUDHA SANGANERIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/314/2025	MAHESWAR PRADHAN	ANIRUDH SANAGENRIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/317/2025	BHARAT CHANDRA MOHANTY	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/318/2025	RUNDY HANSDA	SUBAS CHANDRA DAS	//	
		VS	VS	0	

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		CANARA BANK		//	
239	D-WP(C)/319/2025	JAGANNATH PANDA @ JAGANNATHA PANDA	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
240	D-WP(C)/321/2025	GURUDEV DAS	RAMAKANTA DAS	//	
		VS	VS	0	
		TAHASILDAR, BBSR		//	
241	D-WP(C)/322/2025	K.VENKATA RAO	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
242	D-WP(C)/324/2025	DASHARATHI KALAS @ DASARATHI KALAS	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
243	D-WP(C)/325/2025	BIPIN BIHARI MUND	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
244	D-WP(C)/326/2025	LACHHAMAN BHOI	RAMAKANTA DAS	//	
		VS	VS	0	
		TAHASILDAR, BALIPATNA, KHORDHA		//	
245	D-WP(C)/327/2025	ABHIMAYU JENA	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
246	D-WP(C)/328/2025	DILLIP KUMAR NATH	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
247	D-WP(C)/329/2025	HARI HAR GURU @ HARIHAR GURU	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
248	D-WP(C)/330/2025	RATNAKAR JATI	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
249	D-WP(C)/331/2025	GRAND BAZAAR DEVELOPMERS LLP, KOLKATA	SOUMYA MISHRA	//	
	WP(C)/244/2025	VS	VS	0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/334/2025	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	
251	D-WP(C)/335/2025	P. BISWANATH REDDY VS TAHASILDAR, PURI	TAPAN KUMAR MANDAL VS	// 0 //	
252	D-WP(C)/336/2025	BAIKUNTHA NATH SUBUDHI @ BAIKUNTHANATH VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //	
253	D-WP(C)/338/2025	BIJAY KUMAR SATAPATHY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	
254	D-WP(C)/339/2025	SUSHANTA KUMAR DWIBEDY VS THE STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //	
255	D-WP(C)/340/2025	ANANDA PRASAD ACHARAYA VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //	
256	D-WP(C)/341/2025	NITYANANDA NAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	
257	D-WP(C)/342/2025	JAI NATH VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //	
258	D-WP(C)/344/2025	P. NARAYAN RAO DORA VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //	
259	D-WP(C)/345/2025	M.PRASAD RAO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	
260	D-WP(C)/347/2025	HARI HARA BISHI @ HARIHAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	
261	D-WP(C)/348/2025	KUMUDININ PRADHAN	SANTOSH KUMAR DASH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/349/2025	BENUPANI SWAIN	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/351/2025	SIMANCHAL SAHU	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
264	D-WP(C)/353/2025	MANORAJNAN MANDAL	SIDHARTHA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/355/2025	M/S. OMEGA INFRAENGINEERS PVT. LTD., BBSR	BIGYAN KUMAR SHARMA	//	
		VS	VS	0	
		CHIEF COMNR, CGST AND CENTRAL EXCISE, ODISHA, BBSR		//	
266	D-WP(C)/356/2025	SANKARSAN SAHU @ SHANKARSAN SAHU	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/357/2025	TRILOCHAN PARIDA	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/360/2025	JAGANATH NAYAK	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		STEEL AUTHORITY OF INDIA, ROURKELA		//	
269	D-WP(C)/363/2025	PRATAP KUMAR NAYAK	MIHIR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/364/2025	LENIN KUMAR SAHU	ASISH KUMAR RAY	//	AOD20230000467C202500003
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/366/2025	PURNA CHANDRA DASH	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/367/2025	V. SASHIBHUSAN RAO @ RAJU	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :03/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/368/2025	STATE OF ORISSA AVINASH MOHANTY VS UNION OF INDIA	ABHILASH MISHRA VS	// // 0 //	
274	D-WP(C)/369/2025	SARASWATI JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
275	D-WP(C)/370/2025	SANJAY KUMAR PANIGRAHI VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //	
276	D-WP(C)/372/2025	SANTOSH KUMAR DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
277	D-WP(C)/373/2025	DILIP KUMAR KHATEI VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //	
278	D-WP(C)/374/2025	SANJAY KUMAR PANIGRAHI VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //	
279	D-WP(C)/375/2025	ANANTA CHARAN BHANJA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
280	D-WP(C)/376/2025	M/S. M L ENTERPRISES, SUNDERGARH VS STATE TAX OFFICER, CT AND GST CIRCLE, ROURKELA	AVIJIT PATNAIK VS	// 0 //	
281	D-WP(C)/377/2025	ADIT KUMAR BISWAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	
282	D-WP(C)/379/2025	SUCHITRA MAJHI VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	// 0 //	
283	D-WP(C)/381/2025	VENKATESWAR BEHERA VS STATE OF ODISHA	ANSHUMAN PANDA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/382/2025	PIPE PLANT COOPERATIVE CREDIT SOCIETY LIMITED, VS STATE OF ODISHA	BIPLAB KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
285	D-WP(C)/383/2025	KHAGENDRA NAIK VS THE ADDITIONAL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI	ABHINASH ROUTRAY VS THE ADDITIONAL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI	// 0 //	
286	D-WP(C)/384/2025	AVINASH MOHANTY VS UNION OF INDIA	ABHILASH MISHRA VS UNION OF INDIA	// 0 //	
287	D-WP(C)/388/2025	PRADEEP KUMAR KAR VS THE DIRECTOR TEXTILES AND HANDLOOM , B.B.S.R	BIPLAB KUMAR DASH VS THE DIRECTOR TEXTILES AND HANDLOOM , B.B.S.R	// 0 //	
288	D-WP(C)/389/2025	DUDALA SRINIVAS VS REGISTRAR, REPRESENTING DEBT RECOVERY TRIBUNAL, ORISSA, CUTTACK	ABINAS ROUTRAY VS REGISTRAR, REPRESENTING DEBT RECOVERY TRIBUNAL, ORISSA, CUTTACK	// 0 //	
289	D-WP(C)/393/2025	PRADEEP KUMAR PARIDA VS STATE OF ODISHA	RAMA CHANDRA JENA VS STATE OF ODISHA	// 0 //	
290	D-WP(C)/396/2025	PANCHANAN DEBATA VS MURARI CHANDRA MISHRA	TUSAR KUMAR MISHRA VS MURARI CHANDRA MISHRA	// 0 //	
291	D-WP(C)/397/2025	BIJAYA KUMAR MALLIK VS STATE OF ODISHA	SUBHASREE MOHANTY VS STATE OF ODISHA	// 0 //	
292	D-WP(C)/398/2025	ABHIRAV INDUTRIES PVT LTD VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS STATE OF ODISHA	// 0 //	
293	D-WP(C)/400/2025	RAJESH KUMAR DAS VS STATE OF ODISHA	SUBHASREE MOHANTY VS STATE OF ODISHA	// 0 //	
294	D-WP(C)/403/2025	PRATAP KUMAR JHARA VS UNION OF INDIA	ABHIRAM SWAIN VS UNION OF INDIA	// 0 //	
295	D-WP(C)/405/2025	SURA PRASAD BARIK	SUJATA JENA	//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
296	D-WP(C)/406/2025	COMMISSIONER CUM SECY, LAW DEPT, GOVT OF ODISHA, BBSR AKHILA KU. MEHER	BIBHUTI BHUSAN PANDA	//	
		VS	VS	()	
297	D-WP(C)/408/2025	UNION OF INDIA SUVENDU MOHANTY	SAIBRATA RATH	//	
		VS	VS	()	
298	D-WP(C)/409/2025	STATE OF ODISHA PURNA CHANDRA DASH	AMIT PRASAD BOSE	//	
		VS	VS	()	
299	D-WP(C)/412/2025	STATE OF ODISHA SANJIB KUMAR PRADHAN	ABHILASH MISHRA	//	
		VS	VS	()	
300	D-WP(C)/415/2025	A.O. PNB, SAMBALPUR RANJIT KUMAR SAHOO	SATYAJEET ROUT	//	
		VS	VS	()	
301	D-WP(C)/417/2025	HINDUSTAN PETROLEUM CORPORATION LTD. ANCHALIKA SARASWATI YOUTH PARISAD, NISHANIPUR, KATAPALI, KEONJHAR	RAMANUJAN KUMAR DALAI	//	
		VS	VS	()	
302	D-WP(C)/419/2025	STATE OF ODISHA MOTHER TERESA WOMENS SELF HELP GROUP, BHADRAKANTAPUR, KATAPALI, KEONJHAR	RAMANUJAN KUMAR DALAI	//	AOD20240000306C202500001
		VS	VS	()	
303	D-WP(C)/420/2025	STATE OF ODISHA ASHUTOSH PARIDA	RAMESH CHANDRA OJHA	//	
		VS	VS	()	
304	D-WP(C)/337/2025	STATE OF ODISHA SUBAS KUMAR PRADHAN	BRAJA MOHAN SARANGI	JANKIA P.S. /388 /2024	
		VS	VS	()	
305	D-ABLAPL/178/2025	STATE OF ODISHA BALARAM JENA	NABA KISHORE GURU	NIHALPRASAD /247 /2024	AOR20220000367C202500001
		VS	VS	()	
306	D-ABLAPL/179/2025	STATE OF ODISHA BABURAM MOHANTA	SARADA PRASAD DASH	JHARPOKHARIA /103 /2016	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/183/2025	STATE OF ODISHA BABAN PATTANAYAK VS	SUVASHISH PATTANAIAK VS	// / /0 ()	
308	D-ABLAPL/185/2025	STATE OF ODISHA SK. MUSLIM @ MUSA VS	ANITA SAHOO VS	// REMUNA /216 /2024 ()	
309	D-ABLAPL/188/2025	STATE OF ODISHA APPARAO PADAGANDA VS	SUCHIT KUMAR NAYAK VS	// CHANDRAPUR /43 /2020 ()	
310	D-ABLAPL/189/2025	STATE OF ODISHA LUKA MAJHI VS	PRASANNA KUMAR MISHRA VS	// PUTASINGH /27 /2021 ()	
311	D-ABLAPL/191/2025	STATE OF ODISHA DUSMANTA GADANAYAK @ GARANYAK VS	BHARAT BHUSAN ROUSTRAY VS	// PALLAHARA /109 /2018 ()	
312	D-ABLAPL/196/2025	STATE OF ODISHA SK. RAJA VS	ARIJEET MISHRA VS	// PADWA /27 /2011 ()	
313	D-ABLAPL/197/2025	STATE OF ODISHA MADAN GOUDA VS	ARIJEET MISHRA VS	// B.SINGHPUR /158 /2024 ()	
314	D-ABLAPL/200/2025	STATE OF ODISHA AMULYA SETHY @ MAHENDRA SETHY VS	ARIJEET MISHRA VS	// MARSHAGHAI /230 /2024 ()	
315	D-ABLAPL/205/2025	STATE OF ODISHA KUNA @ UTTAM GHADAI VS	RAMAKANTA PANDA VS	// BHOGRAI /556 /2024 ()	AOD20240000348C202500002
316	D-ABLAPL/208/2025	STATE OF ODISHA SAMIR DAS VS	UMAKANTA BARIK VS	// CHANDAHANDI /165 /2024 ()	
317	D-ABLAPL/212/2025	STATE OF ODISHA SARBESWAR BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// BASELI SAHI PS /240 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/214/2025	BHRAMAR NAIK VS STATE OF ODISHA	KARUNAKAR GAYA VS	JUDUM /159 /2024 () //	
319	D-ABLAPL/216/2025	BIJAY KUMAR SAMAL VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	//0 () //	
320	D-ABLAPL/218/2025	RAJU NAIK VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	TALCHER TOWN /512 /2023 () //	
321	D-ABLAPL/222/2025	CHITRASEN BAGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /161 /2024 () //	
322	D-ABLAPL/223/2025	SHIBA PRASAD BISHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /157 /2024 () //	
323	D-ABLAPL/225/2025	KAUTUKA MAJHI VS STATE OF ODISHA	TRILOCHAN NANDA VS	SAINTALA /369 /2022 () //	
324	D-ABLAPL/229/2025	SANGHAMITRA PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	KENDRAPARA /255 /2024 () //	
325	D-ABLAPL/230/2025	MANOJ KUMAR BOSE VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	KENDRAPARA /255 /2024 () //	
326	D-ABLAPL/234/2025	SUSANTA KUMAR BALIARSINGH VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	K.NUAGOAN /48 /2019 () //	
327	D-ABLAPL/235/2025	RAMU @ ASWINI KUMAR PARIDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /354 /2024 () //	
328	D-ABLAPL/239/2025	HARISH CHANDRA MAHAKUD VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KALIAPANI /144 /2024 () //	
329	D-ABLAPL/240/2025	AJIT NAIK	PANCHANAN PANIGRAHI	RASOL /73 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/241/2025	PRIYABRATA BEHERA	SANJEEV UDGATA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/243/2025	ABHIRAM BEHERA@ABHAYA KUMAR BEHURA	PRASANTA KUMAR ROUTRAY	BHADRESWAR /193 /2024	AOD20240000391C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/244/2025	RAJIB BHAI @ RAJID KHAN	PRATIK DASH	BASUDEVPUR /903 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/249/2025	HARA PRASAD BEHERA	PRIYA RANJAN SINGH	CHATRAPUR /899 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/258/2025	MONALISHA DAS	PRAFULLA KUMAR BISWAL	AUL /707 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/260/2025	TAPAN SUTRADHAR	PARTHA SARATHI DAS	KEONJHAR TOWN /633 /2024	AOD20240000364C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/261/2025	PABITRA PRADHAN	SUSANTA KUMAR BARAL	PURI SADAR /392 /2024	AOR20220001297C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/263/2025	BISU @ BISWAJIT BHAGAT	UPENDRA KUMAR PANDEY	BRAHMANITARANG /89 /2009	AOR20220000085C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/264/2025	GORA @ AMZAD @ AMJAD KHAN	SUSANTA KUMAR BARAL	TIGIRIA /299 /2024	AOR20220001297C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/267/2025	JAGADISH CHANDRA SETHI	GYANA RANJAN DHAL	PIPLI /610 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/268/2025	SUSANTA KUMAR NAYAK @ SUSANTA KU. NAYAKSANJIB KUMAR BHANJADEO		BEGUNIAPADA /354 /2023	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/269/2025	STATE OF ODISHA RAKESH BAHALIA VS	BISWABHUSAN DAS VS	// JAGATSINGPUR /707 /2024 ()	
342	D-ABLAPL/271/2025	STATE OF ODISHA SUMAN SWAIN @ SUMAN KUMAR SWAIN VS	BISWABHUSAN DAS VS	// KUJANGA /627 /2024 ()	
343	D-ABLAPL/273/2025	STATE OF ODISHA PRAVAKAR RANA VS	RANJAN KUMAR NAYAK VS	// NIKIRAI /404 /2024 ()	
344	D-ABLAPL/274/2025	STATE OF ODISHA SURENDRA SAHOO @ SURENDRA KUMAR SAHOO VS	ARUN KUMAR BUDHIA VS	// / /0 ()	
345	D-ABLAPL/275/2025	STATE OF ODISHA MALLI RANA VS	RANJAN KUMAR NAYAK VS	// NIKIRAI /404 /2024 ()	
346	D-ABLAPL/276/2025	STATE OF ODISHA JUDHISTIRA SAHOO @ JUDHISTHIR SAHOO VS	APARESH BHOI VS	// AUL /736 /2024 ()	
347	D-ABLAPL/278/2025	STATE OF ODISHA SARASWATI BEHERA VS	RAMESH CHANDRA BARIK VS	// MAHILA P.S. BUXIBAZAR /207 /2024 ()	
348	D-ABLAPL/280/2025	STATE OF ODISHA SATYABHAMA MAJHI VS	BASANTA KUMAR DAS VS	// BHADRAK RURAL /768 /2024 ()	
349	D-ABLAPL/283/2025	STATE OF ODISHA SANTOSH KUMAR PARIDA @ SANTOSH PARIDA VS	PRASANTA KUMAR NANDA VS	// CHATRAPUR /218 /2022 ()	
350	D-ABLAPL/284/2025	STATE OF ODISHA NIHAR NALINI SARANGI VS	SOUMENDRA PATTANAIAK VS	// CHANDRASEKHARPUR /16 /1996 ()	
351	D-ABLAPL/288/2025	STATE OF ODISHA GAYADHAR BEHERA VS	RAMESH CHANDRA BARIK VS	// MAHILA P.S. BUXIBAZAR /207 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/289/2025	KUMARI @ AMIYA KUMAR ROUT VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PLANTSITE /853 /2024 () //	
353	D-ABLAPL/294/2025	GOBINDA CHANDRA MALLICK VS STATE OF ODISHA	LINGARAJ MOHANTY VS	BALIPATNA /489 /2024 () //	AOD20240000806C202500001
354	D-ABLAPL/300/2025	SABITRI SAHU VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	BUGUDA /610 /2024 () //	
355	D-ABLAPL/302/2025	GAMA SAHU @ PRATIMA SAHU VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	BUGUDA /610 /2024 () //	
356	D-ABLAPL/304/2025	TRAILOKYANATH MISHRA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SORO /941 /2024 () //	
357	D-ABLAPL/306/2025	HARISCHANDRA PRADHAN @ HARI PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	K.NUAGAON /374 /2024 () //	
358	D-ABLAPL/311/2025	SANTANU PAIDA @ SANTANU KUMAR PARIDA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	MOTANGA /543 /2024 () //	
359	D-ABLAPL/314/2025	KIRTIKANTA SETHI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	INDUASTRIAL,NISA /390 /2024 () //	
360	D-ABLAPL/315/2025	GOPAL CHANDRA DASH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 () //	
361	D-ABLAPL/316/2025	P.LAXMAN MURTY VS STATE OF ODISHA	SUNKURU SUDHAKAR RAO VS	RAYAGADA TOWN /428 /2024 () //	
362	D-ABLAPL/318/2025	PRABODH KUMAR JENA @ PRABODH @ PROBADH @ PRINASH CHANDRA JENA VS STATE OF ODISHA	PRINASH CHANDRA JENA VS	RAIBANIA /153 /2024 () //	
363	D-ABLAPL/320/2025	KRUSHNA CHANDRA MOHANTA	HEMANT KU. TRIPATHY	SUKINDA /394 /2024	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/321/2025	PRATAP KUMAR SAMAL	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/322/2025	PRABIRA KUMAR BARIK	SUDHANSU SEKHAR DASH	NIKIRAI /376 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/327/2025	SUBHASINI SAMAL	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/329/2025	SANGITA CHHAPOLIA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/331/2025	RAGHAV NANDAN CHHAPOLIA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/333/2025	BISWANATH CHHAPOLIA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/335/2025	BISWAJIT RAY	LAXMIDHAR MAHAPATRA	KANDARPUR /231 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :03/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-RVWPET/103/2022 RVWPET/103/2022	SAROJ K.KHUNTIA MP	SANGRAM KESHARI JENAMANI,P MOHANTY,A MISHRA,C BIDYABH	1/2025
2	D-CONTC/6041/2021 CONTC/6041/2021	DEBATTAM PRADHAN MP		1/2025
3	D-SA/398/2001 SA/398/2001	KALYAN SAW MILL MP	AMIT PRASAD BOSE	1/2025
4	D-FAO/211/2018 FAO/211/2018	STATE OF ORISSA MP		1/2025
5	D-FAO/241/2025 FAO/ /	HIRA DEI PANDEY MP	SATYABAN SAHOO	2/2025
6	D-CONTC/17364/2024 CONTC/3530/2024	REBATI GOSWAMI MP		2/2025
7	D-CRLMP/217/2025 CRLMP/ /	ARCHANA JENA MP	SATYAJIT MOHAPATRA	2/2025
8	D-SA/398/2001 SA/398/2001	KALYAN SAW MILL MP	M/S.R.K.MOHANTY	2/2025
9	D-RPFAM/312/2025 RPFAM/ /	AMAR NARAYAN PANIGRAHI MP	SRINIBASH SATAPATHY	2/2025
10	D-ELPET/31204/2024 ELPET/30/2024	DR.SUBASH MOHAPATRA MP	M/S.DR.SUBASH MOHAPATRA(In Person),NITESH KUMAR SINGH,G.M	2/2025
11	D-RPFAM/312/2025 RPFAM/ /	AMAR NARAYAN PANIGRAHI MP	SRINIBASH SATAPATHY	3/2025
12	D-TRP(C)/255/2025 TRP(C)/ /	SILPAMUDRA JAGADEV MP	JUDHISTHIR SAHOO	3/2025
13	D-CONTC/2082/2021 CONTC/2082/2021	SUJATA SATPATHY MP		3/2025
14	D-SA/398/2001 SA/398/2001	KALYAN SAW MILL MP	M/S.R.K.MOHANTY	3/2025
15	D-JCRLA/16341/2024 JCRLA/73/2024	SURENDRANATH BEHERA MP	SAMVIT MOHANTY	3/2025
16	D-FAO/243/2025 FAO/ /	MEHERUBBA BEGUM@MEHERUBBA BEGUM MP	SATYABAN SAHOO	3/2025
17	D-CRLMP/292/2025 CRLMP/ /	DR.DEBASISH DASH MP	BHARAT BHUSAN ROURAY	3/2025
18	D-MATA/54446/2024 MATA/ /	AMRUTA KUMAR SAHOO MP	SUJIT KUMAR BISWAL	3/2025
19	D-BLAPL/4251/2024 BLAPL/1358/2024	JAMI SAGAR MP		4/2025
20	D-SA/398/2001 SA/398/2001	KALYAN SAW MILL MP	M/S.R.K.MOHANTY	4/2025
21	D-CONTC/3080/2023 CONTC/3080/2023	SITARAM DAKUA MP	SANDHYARANI PANI	4/2025
22	D-MATA/392/2025 MATA/ /	PRADEEP KUMAR NAYAK MP	KALPANA NAYAK	4/2025
23	D-CMAPL/232/2025 CMAPL/ /	JAYADEV BALIARSINGH MP	AJIT CH MOHAPATRA	4/2025
24	D-ELPET/30375/2024 ELPET/6/2024	PRITIRANJAN GHARAI MP	UPENDRA KUMAR SAMAL	4/2025
25	D-TRP(C)/298/2025 TRP(C)/ /	ANCHAL BISOYE MP	DIPTI RANJAN BHOKTA	4/2025
26	D-RPFAM/358/2025	ASIMA PATRA	ACHYUTANANDA PATTANAIAK	

	RPFAM/ /	MP		4/2025
27	D-SA/398/2001	KALYAN SAW MILL	M/S.R.K.MOHANTY	
	SA/398/2001	MP		5/2025
28	D-CRLREV/21953/2024	AJAY KUMAR ROUT	SAMVIT MOHANTY	
	CRLREV/424/2024	MP		5/2025
29	D-TRP(C)/394/2025	BANITA PATRA	SULOCHANA PATRO	
	TRP(C)/ /	MP		5/2025
30	D-BLAPL/1059/2024	PAPINI GOUDA	JYOTIRMAYA SAHOO	
	BLAPL/194/2024	MP		5/2025
31	D-BLAPL/24512/2024	PANCHANANA BISOI	AMULYA RATNA PANDA	
	BLAPL/8382/2024	MP		6/2025
32	D-SA/398/2001	KALYAN SAW MILL	M/S.R.K.MOHANTY	
	SA/398/2001	MP		6/2025
33	D-BLAPL/246/2025	RABI RAO	RAMESH CHANDRA MAHARANA	
	BLAPL/ /	MP		7/2025
34	D-BLAPL/30847/2024	SUDAM @ CHANDAN PADHAN	SANJIB KUMAR BHANJADEO	
	BLAPL/10499/2024	MP		8/2025
35	D-WA/213/2025	STATE OF ODISHA	DEBASISH TRIPATHY, A.G.A.	
	WA/ /	MP		8/2025
36	D-RSA/51021/2024	SARAT CHANDRA MOHANTY	BISWAMBAR MOHANTY	
	RSA/ /	MP		8/2025
37	D-BLAPL/20326/2024	SONIA TRIPATHY		
	BLAPL/7177/2024	MP		9/2025
38	D-RSA/35/2023	LURU MEHER	BHASKAR CHANDRA PANDA	
	RSA/35/2023	MP		9/2025
39	D-WA/213/2025	STATE OF ODISHA	DEBASISH TRIPATHY, A.G.A.	
	WA/ /	MP		9/2025
40	D-ABLAPL/18829/2024	MALDEY SOREN		
	ABLAPL/7700/2024	MP		9/2025
41	D-ABLAPL/29679/2024	B. HARIKRUSHNA PATRA		
	ABLAPL/10992/2024	MP		10/2025
42	D-RSA/35/2023	LURU MEHER	BHASKAR CHANDRA PANDA	
	RSA/35/2023	MP		10/2025
43	D-WA/213/2025	STATE OF ODISHA	DEBASISH TRIPATHY, A.G.A.	
	WA/ /	MP		10/2025
44	D-BLAPL/14425/2023	RAJEEV LOCHAN DAS		
	BLAPL/14425/2023	MP		10/2025
45	D-WA/214/2025	STATE OF ODISHA	PRAVAKAR BEHERA, S.C(T)	
	WA/ /	MP		11/2025
46	D-ABLAPL/36887/2024	BHABANI SANKAR ROUTARAY @ SIBUNA @ SIBUNA RAUTARAY		
	ABLAPL/14109/2024	MP		11/2025
47	D-RSA/286/2025	SANJUKTA MOHAPATRA	AMIT PRASAD BOSE	
	RSA/ /	MP		11/2025
48	D-BLAPL/33354/2024	RAJ KUMAR BHARATRAM SHARMA @ RAJ KUMAR BHARATRAM	PRAVAKAR BEHERA	
	BLAPL/11641/2024	MP		11/2025
49	D-CMP/276/2025	BANKIM CHANDRA JENA	MAHESWAR MOHANTY	
	CMP/ /	MP		11/2025
50	D-WA/250/2025	STATE OF ODISHA	BABITA SAHU, A.G.A.	
	WA/ /	MP		12/2025
51	D-BLAPL/27715/2024	GAJANAN NAIK	BASANTA KUMAR DAS	
	BLAPL/9367/2024	MP		12/2025
52	D-RSA/300/2025	SRI SRI BALABHADRA JEW MARFAT SRI NIBAS PRASAD BOSE	NIBAS PRASAD BOSE	
	RSA/ /	MP		12/2025
53	D-ABLAPL/36295/2024	PRASANNA MARTHA @ BANA		
	ABLAPL/13795/2024	MP		12/2025
54	D-CMP/346/2025	SUKANTA BHATA	AMIYA KUMAR MOHANTY (A)	
	CMP/ /	MP		12/2025
55	D-ABLAPL/24285/2024	ALEKHA MALIK		
	ABLAPL/8844/2024	MP		13/2025
56	D-CMP/386/2025	SUCHITRA MITTAL	TUSAR KUMAR MISHRA	
	CMP/ /	MP		13/2025
57	D-RSA/371/2025	PUTKAR HEMBRAM	BIRENDRA KUMAR PARDHI	
	RSA/ /	MP		13/2025

58	D-WA/250/2025 WA/ /	STATE OF ODISHA MP	BABITA SAHU, A.G.A.	13/2025
59	D-BLAPL/26810/2024 BLAPL/9397/2024	SIDESWAR SAHOO MP	T.DHIREN KUMAR DORA	13/2025
60	D-RSA/295/2015 RSA/295/2015	SABITRI SAHU MP	M/S.H.N. MOHAPATRA	14/2025
61	D-ABLAPL/35109/2024 ABLAPL/13383/2024	ASHOK NAYAK @ ASHOK KUMAR NAYAK MP		14/2025
62	D-WA/250/2025 WA/ /	STATE OF ODISHA MP	BABITA SAHU, A.G.A.	14/2025
63	D-CMP/391/2025 CMP/ /	GAJENDRA KUMAR SINGH MP	S.S.RAO(SR.ADV.)	14/2025
64	D-WA/269/2025 WA/ /	STATE OF ODISHA MP	PRAVAKAR BEHERA, S.C(T)	15/2025
65	D-ABLAPL/35621/2024 ABLAPL/13578/2024	GAGAN MOHAPATRA MP		15/2025
66	D-RSA/257/2025 RSA/ /	JHUNU SAMAL MP	KURESH PRASAD DASH	15/2025
67	D-WA/315/2025 WA/ /	CUTTACK CENTRAL COOPERATIVE BANK MP	DR.DATANJALI TRIPATHY	16/2025
68	D-ABLAPL/34614/2024 ABLAPL/13091/2024	SAMRAT SAMAL @ CHANDA MP		16/2025
69	D-RSA/257/2025 RSA/ /	JHUNU SAMAL MP	KURESH PRASAD DASH	16/2025
70	D-ABLAPL/25426/2024 ABLAPL/9306/2024	SANDHYARANI MALLICK MP	DEEPAK KUMAR PANI	17/2025
71	D-WA/315/2025 WA/ /	CUTTACK CENTRAL COOPERATIVE BANK MP	DR.DATANJALI TRIPATHY	17/2025
72	D-MACA/252/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD., KORAPUT MP	DR.MJHIMBALA PATI	18/2025
73	D-ABLAPL/241/2025 ABLAPL/ /	PRIYABRATA BEHERA MP	SANJEEV UDGATA	18/2025
74	D-WA/315/2025 WA/ /	CUTTACK CENTRAL COOPERATIVE BANK MP	DR.DATANJALI TRIPATHY	18/2025
75	D-WA/44183/2024 WA/2924/2024	B.M., HINDUJA LEYLAND FIN CO LTD., CUTTACK MP	DR.PRADEEP K. MISHRA	19/2025
76	D-CRLMC/4558/2014 CRLMC/4558/2014	MAHESH RAHEJA MP		19/2025
77	D-MACA/621/2016 MACA/621/2016	JAYANTA KU.JENA MP	M/S.PRADEEP KU.MISHRA	19/2025
78	D-MACA/31734/2024 MACA/758/2024	GANESWAR DAS MP	BISWAJIT MOHANTY	20/2025
79	D-CRLMC/221/2025 CRLMC/ /	LAXMIPRIYA @ LAXMISHREE TRIPATHY ARUN KUMAR DAS MP		20/2025
80	D-WA/270/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	20/2025
81	D-ABLAPL/38145/2024 ABLAPL/14636/2024	JIBAN BHOI MP	BIJAY KUMAR BEHERA	20/2025
82	D-WA/270/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	21/2025
83	D-MACA/31669/2024 MACA/756/2024	RAJESH DAS MP	BISWAJIT MOHANTY	21/2025
84	D-ABLAPL/28457/2024 ABLAPL/10671/2024	ASIT KUMAR SINGH MP		21/2025
85	D-CRLMC/248/2025 CRLMC/ /	RASHMITA DWIBEDI MP	DIPTI RANJAN BHOKTA	21/2025
86	D-CRLMC/139/2025 CRLMC/ /	PINTU JENA@NIHAR RANJAN JENA MP	AMITABH MISHRA	22/2025
87	D-MACA/50580/2024 MACA/ /	MANAGER LEGAL, SRI RAM GENERAL INSURANCE CO. LTD. MP	SURESH KUMAR SAHU	22/2025
88	D-ABLAPL/16100/2024 ABLAPL/6324/2024	SURESH KUMAR SAHU MP		22/2025
89	D-WA/279/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	

90	WA/ / D-WA/279/2025	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	22/2025
91	WA/ / D-MACA/50590/2024	MP MANAGER LEGAL, SRI RAM GENERAL INSURANCE, KOLKATA	SANITOSH KUMAR MOHANTY	23/2025
92	MACA/ / D-CRLA/29/2025	MP BASANT NAYAK	SOUBHAGYA KUMAR DASH	23/2025
93	CRLA/ / D-ABLAPL/34898/2024	MP JUDDHASHTHI NAYAK @ JUDHISTHIR NAYAK		23/2025
94	ABLAPL/13290/2024 D-CRLMC/39292/2024	MP KABINDRA KUMAR SAHOO	DAYANANDA MOHAPATRA	23/2025
95	CRLMC/8/2025 D-CRLMC/38401/2024	MP NIHAR NALINI SARANGI		23/2025
96	CRLMC/4851/2024 D-ABLAPL/33661/2024	MP KANHU CHARAN PADHY		24/2025
97	ABLAPL/12715/2024 D-WA/295/2025	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	24/2025
98	WA/ / D-MACA/281/2025	MP SUBASINI PANDA	JAGABANDHU SAHU	24/2025
99	MACA/ / D-CRLA/186/2025	MP PALAU@PRABHAT RANA	DEVASHIS PANDA	24/2025
100	CRLA/ / D-WA/295/2025	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	24/2025
101	WA/ / D-ABLAPL/36901/2024	MP BULU @ NIRANJAN MEHER	PRASANTA KUMAR ROUTRAY	25/2025
102	ABLAPL/14100/2024 D-CRLA/186/2025	MP PALAU@PRABHAT RANA	DEVASHIS PANDA	25/2025
103	CRLA/ / D-MACA/281/2025	MP SUBASINI PANDA	JAGABANDHU SAHU	25/2025
104	MACA/ / D-CRLMC/287/2025	MP MEGHA @ MEGHARAJ MAJHI	CHANDAN SAMANTARAY	25/2025
105	CRLMC/ / D-CRLA/192/2025	MP SUNIL KUMAR DIGAL	ANIMA KUMARI DEI	25/2025
106	CRLA/ / D-MACA/310/2025	MP D.M.,M/S ORIENTAL INSURANCE CO. LTD, SANTOSH KUMAR MOHANTY	SANITOSH KUMAR MOHANTY	26/2025
107	MACA/ / D-WA/261/2025	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	26/2025
108	WA/ / D-CRLMC/295/2025	MP ANIL KUMAR BURMA @ ANIL BARMA	SACHIDANANDA PADHEE	26/2025
109	CRLMC/ / D-ABLAPL/34427/2024	MP MIHIRA PANDAB @ MIHIR PANDAB		26/2025
110	ABLAPL/13828/2024 D-WA/261/2025	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	26/2025
111	WA/ / D-CRLA/192/2025	MP SUNIL KUMAR DIGAL	ANIMA KUMARI DEI	27/2025
112	CRLA/ / D-MACA/259/2025	MP BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD, CHANDAN SAMANTARAY	CHANDAN SAMANTARAY	27/2025
113	MACA/ / D-CRLMC/299/2025	MP RAHUL PRUSETH	SACHIDANANDA PADHEE	27/2025
114	CRLMC/ / D-ABLAPL/37279/2024	MP ASIT KUMAR MALIK		27/2025
115	ABLAPL/14323/2024 D-CRLMC/303/2025	MP NABIN KUMAR SAHU	SK. ZAFARULLA	28/2025
116	CRLMC/ / D-MACA/310/2025	MP D.M.,M/S ORIENTAL INSURANCE CO. LTD, SANTOSH KUMAR MOHANTY	SANITOSH KUMAR MOHANTY	28/2025
117	MACA/ / D-WA/296/2025	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	28/2025
118	WA/ / D-CRLA/195/2025	MP KARTIKA MAJHI	BISWAJIT NAYAK	28/2025
119	CRLA/ / D-WA/296/2025	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	28/2025
120	WA/ / D-CRLMC/38946/2024	MP JAYANTA KUMAR DAS	SATYAJIT MOHAPATRA	29/2025
	CRLMC/3/2025	MP		29/2025

121	D-MACA/259/2025 MACA/ /	BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD., KALAHANDI, RAJASAMANTARAY MP		29/2025
122	D-CRLA/195/2025 CRLA/ /	KARTIKA MAJHI MP	BISWAJIT NAYAK	29/2025
123	D-CRLMC/38946/2024 CRLMC/3/2025	JAYANTA KUMAR DAS MP	SATYAJIT MOHAPATRA	30/2025
124	D-MACA/1363/2017 MACA/1363/2017	JAYASEKHARA DASH MP	MR.BHARAT JALLI	30/2025
125	D-WA/333/2025 WA/ /	M/S. CHHABRA COAL BENEFICIARIES AND AGENTS SINGH, CHHISRA MP	DAKSHIN MOHAPATRA	30/2025
126	D-CRLA/202/2025 CRLA/ /	RANJIT SOREN MP	BISWAJIT NAYAK	30/2025
127	D-MACA/343/2025 MACA/ /	ORIENTAL INSURANCE CO.LTD., KALAHANDI MP	ANIL MOD KUMAR TRIPATHY	31/2025
128	D-CRLA/202/2025 CRLA/ /	RANJIT SOREN MP	BISWAJIT NAYAK	31/2025
129	D-WA/323/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	31/2025
130	D-CRLMC/238/2025 CRLMC/ /	PRASANTA KUMAR PRADHAN MP	KALU CHARAN SWAIN	31/2025
131	D-CRLA/202/2025 CRLA/ /	RANJIT SOREN MP	BISWAJIT NAYAK	32/2025
132	D-MACA/343/2025 MACA/ /	ORIENTAL INSURANCE CO.LTD., KALAHANDI MP	ANIL MOD KUMAR TRIPATHY	32/2025
133	D-WA/323/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	32/2025
134	D-CRLMC/325/2025 CRLMC/ /	CHANDRA SEKHAR MISHRA MP	SUSHANTA HARICHANDAN	32/2025
135	D-CRLA/209/2025 CRLA/ /	OLA @ BAPI BHOI MP	BISWAJIT NAYAK	33/2025
136	D-CRLMC/39082/2024 CRLMC/4/2025	BABURAM DEY MP	BHABANI SHANKAR DASPARIDA	33/2025
137	D-WA/421/2025 WA/ /	PRASANT KUMAR DIGAL MP	SUSANTA KUMAR MISHRA	33/2025
138	D-CRLMC/38603/2024 CRLMC/13/2025	E.SUDEEP MP	RABI NARAYAN MISHRA	34/2025
139	D-CRLA/209/2025 CRLA/ /	OLA @ BAPI BHOI MP	BISWAJIT NAYAK	34/2025
140	D-WA/422/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C.	34/2025
141	D-CRLMC/38700/2024 CRLMC/19/2025	NARESH ORAM MP	BRAJA MOHAN SARANGI	35/2025
142	D-WA/422/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C.	35/2025
143	D-CRLA/226/2025 CRLA/ /	TULARAM MAJHI @ BUTI MP	SANGRAM KESHARI ROUT	35/2025
144	D-WA/422/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C.	36/2025
145	D-CRLA/226/2025 CRLA/ /	TULARAM MAJHI @ BUTI MP	SANGRAM KESHARI ROUT	36/2025
146	D-CRLA/347/2020 CRLA/347/2020	RADHUA @ RADHAKANTA PRADHAN MP	RAJAKISHORE SAHOO	37/2025
147	D-CRLA/305/2025 CRLA/ /	KALIA NAIK MP	PRADEEP KUMAR DAS	38/2025
148	D-CRLA/305/2025 CRLA/ /	KALIA NAIK MP	PRADEEP KUMAR DAS	39/2025
149	D-CRLA/319/2025 CRLA/ /	SARI @ SAI SRADHA OJHA MP	BASUDEV MISHRA	40/2025
150	D-CRLA/173/2018 CRLA/173/2018	MAHADEV KISAN MP	BINAPANI TRIPATHY	41/2025
151	D-CRLA/324/2025 CRLA/ /	DHANESWAR @ DHANANJAYA KANHAR MP	SANGRAMJIT PANDA	42/2025
152	D-CRLA/324/2025	DHANESWAR @ DHANANJAYA KANHAR MP	SANGRAMJIT PANDA	

	CRLA/ /	MP		43/2025
153	D-WP(C)/23458/2023 WP(C)/23458/2023	BIMA MADKAMI MP	ER. DEBASHISHA HOTA	65/2025
154	D-WP(C)/20088/2024 WP(C)/11354/2024	LAXMIDHAR BEHERA MP	ER. DEBASHISHA HOTA	66/2025
155	D-WP(C)/12654/2023 WP(C)/12654/2023	JHASAKETAN KANTA MP	ER.DEBASHISHA HOTA	67/2025
156	D-WP(C)/12653/2023 WP(C)/12653/2023	RAMESH JAMBEKA MP	ER.DEBASHISHA HOTA	68/2025
157	D-WP(C)/33890/2023 WP(C)/33890/2023	BIRAKISHORE BAIPAI MP	ER. DEBASHISHA HOTA	69/2025
158	D-WP(C)/32343/2023 WP(C)/32343/2023	PRAVAT KUMAR NAYAK MP	ER.DEBASHISHA HOTA	70/2025
159	D-WP(C)/31873/2023 WP(C)/31873/2023	SRABANA KUMAR MALABISOYI MP	DEBASHISHA HOTA	71/2025
160	D-WP(C)/23459/2023 WP(C)/23459/2023	MUKA KABASI MP	ER. DEBASHISHA HOTA	72/2025
161	D-WP(C)/2736/2024 WP(C)/1251/2024	MAHENDRA DEHERIA MP	ER. DEBASHISHA HOTA	73/2025
162	D-WP(C)/3306/2024 WP(C)/1571/2024	PRASANTA KUMAR PATRA MP	DEBASHISHA HOTA	74/2025
163	D-WP(C)/3875/2024 WP(C)/2350/2024	DILLIP KUMAR SENAPATI MP	DEBASHISHA HOTA	75/2025
164	D-WP(C)/3876/2024 WP(C)/2007/2024	NIRJHARINI SWAIN MP	DEBASHISHA HOTA	76/2025
165	D-WP(C)/5125/2024 WP(C)/2877/2024	JAGAJYOTI DAS MP	DEBASHISHA HOTA	77/2025
166	D-WP(C)/5721/2024 WP(C)/3215/2024	MARRY BARTHA HORO MP	ER. DEBASHISHA HOTA	78/2025
167	D-WP(C)/12316/2024 WP(C)/8806/2024	SASHIBHUSAN DEHURY MP	ER.DEBASHISHA HOTA	79/2025
168	D-WP(C)/10311/2023 WP(C)/10311/2023	MANGULU CHARAN MUNDA MP	ER. DEBASHISHA HOTA	80/2025
169	D-WP(C)/11163/2023 WP(C)/11163/2023	RUKMAKDEV NARAYAN SINGH MP	ER. DEBASHISHA HOTA	81/2025
170	D-WP(C)/1436/2024 WP(C)/1195/2024	ANJALI JENA MP	DEBASHISHA HOTA	82/2025
171	D-WP(C)/7616/2019 WP(C)/7616/2019	RAJIB PRASAD NANDA MP		83/2025
172	D-WP(C)/27271/2024 WP(C)/15595/2024	ARUN KUMAR PANDA MP	BINAYA KUMAR MOHANTY	84/2025
173	D-WP(C)/53744/2024 WP(C)/ /	TANU DAS MP	NIRANJAN LENKA	85/2025
174	D-WP(C)/48082/2024 WP(C)/28805/2024	PRANGYA PATTANAIAK MP	ANAM CHARAN PANDA	86/2025
175	D-WP(C)/240/2025 WP(C)/282/2025	HADUBANDHU SAHOO MP	SURYAKANTA DWIBEDI	87/2025
176	D-WP(C)/9733/2017 WP(C)/9733/2017	SAILABALA MAHARANA MP	M/S.MANMAYA KUMAR DASH	88/2025
177	D-WP(C)/9733/2017 WP(C)/9733/2017	SAILABALA MAHARANA MP	M/S.MANMAYA KUMAR DASH	89/2025
178	D-WP(C)/39389/2024 WP(C)/22835/2024	HARIHAR MISHRA MP	TUSAR KUMAR MISHRA	90/2025
179	D-WP(C)/244/2025 WP(C)/ /	GOVERNING BODY OF BETNATI DEGREE SAN MP	SANORAM MANAYA , MAYURBHANJ	91/2025
180	D-WP(C)/245/2025 WP(C)/ /	RAGHUNATH SAHOO @ SAHU MP	BIKRAM CHANDRA GHADEI	92/2025
181	D-WP(C)/247/2025 WP(C)/ /	SARASWATI MALLICK MP	BISIKESAN PRADHAN	93/2025
182	D-WP(C)/251/2025 WP(C)/ /	CHANDRAMOHAN BEHERA MP	VIVEKANANDA JENA	94/2025
183	D-WP(C)/48233/2024 WP(C)/29020/2024	RAJKISHORE NAYAK MP	HARMOHAN DHAL, PRASANTA KUMAR SATAPATHY	95/2025

184	D-WP(C)/34467/2024 WP(C)/19927/2024	PRASANTA KUMAR SAHOO MP	ASUTOSH ROUT	96/2025
185	D-WP(C)/258/2025 WP(C)/249/2025	MD.KASIM ALI MP	JNYANANANDA PANDA	97/2025
186	D-WP(C)/55194/2024 WP(C)/73/2025	DINESH SINGHANIA MP	BIBHU PRASAD DAS	98/2025
187	D-WP(C)/54251/2024 WP(C)/34/2025	SUKANTI NAIK MP	ASHUTOSH MOHANTA	99/2025
188	D-WP(C)/49096/2024 WP(C)/32705/2024	M/S.UAL ODISHA PROPRIETOR UAL INDUSTRIS MP	STREETS PRASAD, DHEENKIANAL	100/2025
189	D-WP(C)/271/2025 WP(C)/232/2025	SHEIKH FAZLUDDIN MP	SANJIBANI MISHRA	102/2025
190	D-WP(C)/54928/2024 WP(C)/174/2025	PREMANANDA PARIDA MP	RAMANATH ACHARYA	103/2025
191	D-WP(C)/238/2025 WP(C)/ /	M/S. KALIKA AGRO PRODUCTS,MAYURBHANJAN MP	ANJITENDU MISHRA	104/2025
192	D-WP(C)/238/2025 WP(C)/ /	M/S. KALIKA AGRO PRODUCTS,MAYURBHANJAN MP	ANJITENDU MISHRA	105/2025
193	D-WP(C)/287/2025 WP(C)/224/2025	PRAFULLA CHANDRA BISWAL MP	SUVASHISH PATTANAİK	106/2025
194	D-WP(C)/53898/2024 WP(C)/33225/2024	INA MOHANTY MP	ANKITA MUKHERJI	107/2025
195	D-WP(C)/16737/2022 WP(C)/16737/2022	PINKI KUSHAL MP	ANIMA KUMARI DEI	108/2025
196	D-WP(C)/299/2025 WP(C)/ /	MANAGING COMMITTEE OF THE PURI DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LTD., KHORDHA MP	SRINIVAS RAO	109/2025
197	D-WP(C)/304/2025 WP(C)/ /	HOTEL EKAMRA IMFL ON SHOP, BBSR MP	SARAT KUMAR GAJENDRA	110/2025
198	D-WP(C)/307/2025 WP(C)/ /	LIVE IT UP PERMITTED I.M.F.L. RESTAURANT AND BAR IN CHANGI, BBSR MP	STANLEY KUMAR SAHUN	111/2025
199	D-WP(C)/23825/2024 WP(C)/13691/2024	SANGRAM KESHARI NAYAK MP	ARUN KUMAR PATRA	112/2025
200	D-WP(C)/318/2025 WP(C)/ /	RUNDY HANSDA MP	SUBAS CHANDRA DAS	113/2025
201	D-WP(C)/331/2025 WP(C)/244/2025	GRAND BAZAAR DEVELOPMERS LLP, KOSMITYA MP	KONWYA MISHRA	114/2025
202	D-WP(C)/339/2025 WP(C)/ /	SUSHANTA KUMAR DWIBEDY MP	ABHIRAM SWAIN	115/2025
203	D-WP(C)/46197/2024 WP(C)/27046/2024	PRADEEP KUMAR BEHERA MP	AVIJIT PATNAİK	116/2025
204	D-WP(C)/355/2025 WP(C)/ /	M/S. OMEGA INFRAENGINEERS PVT. LTD. MP	BIBHAN KUMAR SHARMA	117/2025
205	D-WP(C)/54287/2024 WP(C)/215/2025	TAHERA BIBI MP	AJAYA KUMAR NANDA	118/2025
206	D-WP(C)/53497/2024 WP(C)/32954/2024	BINAY KUMAR SAHU MP	GOPABANDHU MISRA	119/2025
207	D-WP(C)/357/2025 WP(C)/ /	TRILOCHAN PARIDA MP	SAIBRATA RATH	120/2025
208	D-WP(C)/53481/2024 WP(C)/32861/2024	BIRENDRA SAHU MP	GOPABANDHU MISRA	121/2025
209	D-WP(C)/53472/2024 WP(C)/32853/2024	MARKANDA SAHU MP	GOPABANDHU MISRA	122/2025
210	D-WP(C)/49469/2024 WP(C)/29708/2024	SIDHANTA DALAI MP	HRUDANANDA MOHAPATRA	123/2025
211	D-WP(C)/28439/2024 WP(C)/16162/2024	DURGA PRASANA DAS MP		124/2025
212	D-WP(C)/28442/2024 WP(C)/16166/2024	SUVENDU JENA MP		125/2025
213	D-WP(C)/28444/2024 WP(C)/16169/2024	PURNIMA ROUT MP		126/2025
214	D-WP(C)/111/2025 WP(C)/86/2025	BANITA BEHERA MP	RAMAKANTA SARANGI	127/2025
215	D-WP(C)/53458/2024	GANGAMANI JENA	RAMAKANTA SARANGI	

	WP(C)/32740/2024	MP		128/2025
216	D-WP(C)/54375/2024	PRIYA DAS	RAMAKANTA SARANGI	
	WP(C)/32977/2024	MP		129/2025
217	D-WP(C)/53467/2024	PRASANTA SAHU	GOPABANDHU MISRA	
	WP(C)/32950/2024	MP		130/2025
218	D-WP(C)/53480/2024	SURENDRA KUMAR SAHU	GOPABANDHU MISRA	
	WP(C)/ /	MP		131/2025
219	D-WP(C)/53468/2024	KRUPASINDHU SAHU	GOPABANDHU MISRA	
	WP(C)/32952/2024	MP		132/2025
220	D-WP(C)/53470/2024	GOLEKHA BIHARI SAHU	GOPABANDHU MISRA	
	WP(C)/ /	MP		133/2025
221	D-WP(C)/41636/2024	SWIFTMAIL COMMUNICATIONS LTD., TANUR	RAMAKANTA DASH	
	WP(C)/24724/2024	MP		134/2025
222	D-WP(C)/376/2025	M/S. M L ENTERPRISES, SUNDERGARH	AVIJIT PATNAIK	
	WP(C)/ /	MP		135/2025
223	D-WP(C)/379/2025	SUCHITRA MAJHI	JYOTI PRAKASH PATRA	
	WP(C)/ /	MP		136/2025
224	D-WP(C)/54287/2024	TAHERA BIBI	AJAYA KUMAR NANDA	
	WP(C)/215/2025	MP		137/2025
225	D-WP(C)/388/2025	PRADEEP KUMAR KAR	BIPLAB KUMAR DASH	
	WP(C)/ /	MP		138/2025
226	D-WP(C)/382/2025	PIPE PLANT COOPERATIVE CREDIT SOCIETY, SANKARAPUR, NISERIA	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		139/2025
227	D-WP(C)/396/2025	PANCHANAN DEBATA	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		140/2025
228	D-WP(C)/396/2025	PANCHANAN DEBATA	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		141/2025
229	D-WP(C)/397/2025	BIJAYA KUMAR MALLIK	SUBHASREE MOHANTY	
	WP(C)/ /	MP		142/2025
230	D-WP(C)/398/2025	ABHIRAV INDUSTRIES PVT LTD	SASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		143/2025
231	D-WP(C)/54886/2024	KABITA MAHAPATRA @ BEHERA	HRUDANANDA MOHAPATRA	
	WP(C)/252/2025	MP		144/2025
232	D-WP(C)/400/2025	RAJESH KUMAR DAS	SUBHASREE MOHANTY	
	WP(C)/ /	MP		145/2025
233	D-WP(C)/51186/2024	SUDARSHAN MUDULI	PRANGYANANDA PATTANAIAK	
	WP(C)/32105/2024	MP		146/2025
234	D-WP(C)/403/2025	PRATAP KUMAR JHARA	ABHIRAM SWAIN	
	WP(C)/ /	MP		147/2025
235	D-WP(C)/405/2025	SURA PRASAD BARIK	SUJATA JENA	
	WP(C)/ /	MP		148/2025
236	D-WP(C)/55164/2024	CHAMAR SUNA	LAXMI SHARMA	
	WP(C)/64/2025	MP		149/2025
237	D-WP(C)/406/2025	AKHILA KU. MEHER	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		150/2025
238	D-WP(C)/55164/2024	CHAMAR SUNA	LAXMI SHARMA	
	WP(C)/64/2025	MP		151/2025
239	D-WP(C)/55007/2024	RAMAKANTA BHOI	GYANENDRA CHANDRA SWAIN	
	WP(C)/111/2025	MP		152/2025
240	D-WP(C)/55170/2024	BIJAYA KUMAR PADHI	GYANENDRA KUMAR TRIPATHY	
	WP(C)/148/2025	MP		153/2025
241	D-WP(C)/408/2025	SUVENDU MOHANTY	SAIBRATA RATH	
	WP(C)/ /	MP		154/2025
242	D-WP(C)/412/2025	SANJIB KUMAR PRADHAN	ABHILASH MISHRA	
	WP(C)/ /	MP		155/2025
243	D-WP(C)/54364/2024	KAILASH CHANDRA BEHERA	ASHOK KUMAR SARANGI	
	WP(C)/190/2025	MP		156/2025
244	D-WP(C)/54049/2024	MANMATH KUMAR SAHOO	KALI PRASAD MOHANTY	
	WP(C)/260/2025	MP		157/2025
245	D-WP(C)/54972/2024	PURENDRA DEV NAYAK	ARUN KUMAR PATRA	
	WP(C)/217/2025	MP		158/2025
246	D-WP(C)/54976/2024	KIRTAN MAHALIK	ARUN KUMAR PATRA	
	WP(C)/221/2025	MP		159/2025

247	D-WP(C)/53052/2024 WP(C)/94/2025	BHUSHAN POWER AND STEEL LTD., SAMBASPUR MP	BASUPUR KUMAR ACHARYA	160/2025
248	D-WP(C)/16999/2024 WP(C)/9520/2024	MAA VAISHNODEVI NURSING COLLEGE, MP	BALASORE	161/2025
249	D-WP(C)/419/2025 WP(C)/ /	MOTHER TERESA WOMENS SELF HELP GROUP, MP	SUKABHADRAN KAR DALAI	162/2025
250	D-WP(C)/54192/2024 WP(C)/122/2025	M/S SUMEET SECURITY SERVICE MP	KANANBALA ROY CHOUDHURY	163/2025
251	D-WP(C)/53079/2024 WP(C)/277/2025	BIKASH MAHAPATRA @ PATRA MP	BYOMOKESH SAHOO	164/2025
252	D-WP(C)/53788/2024 WP(C)/115/2025	SUBAS CHANDRA MOHANTY MP	SUKANTA KUMAR NAYAK (2)	165/2025
253	D-WP(C)/55014/2024 WP(C)/5/2025	SAUDAMINI SWAIN MP	PRABHAT KUMAR SAHOO	166/2025
254	D-WP(C)/54417/2024 WP(C)/151/2025	JITENDRA MAJHI MP	MAHENDRA KUMAR SAHOO	167/2025
255	D-WP(C)/54266/2024 WP(C)/97/2025	URDUNA PACS LTD., BARAGARH MP	SHASHI BHUSAN JENA	168/2025
256	D-WP(C)/55161/2024 WP(C)/85/2025	PURUSOTTAM JENA MP	SUKANTA KUMAR NAYAK	169/2025
257	D-WP(C)/54250/2024 WP(C)/110/2025	BADABAZAR UTHA DOKANI BYABASAYE, MP	SATYANATH MOHAPATRA (2)	170/2025
258	D-WP(C)/54419/2024 WP(C)/146/2025	YAMINI NAIK MP	MAHENDRA KUMAR SAHOO	171/2025
259	D-WP(C)/54636/2024 WP(C)/134/2025	LAXMAN DAS MP	ARJUN CHARAN BEHERA	172/2025
260	D-WP(C)/54964/2024 WP(C)/178/2025	ARBIND KUMAR SAHU MP	ARUN KUMAR PATRA	173/2025